

(14)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

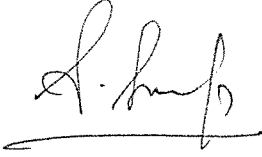

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 20.12.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/189/2016  
NAME OF THE PETITIONER(S) : P. Sengodan & 2 others  
NAME OF THE RESPONDENT(S) : M/s Cenney Hotels Pvt Ltd & 2 Others  
UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

1.	H. Kartik Seshadri A. Saranya	For Respondents 1 to 3	
2.)	Sandeep Kumar For Hesi Shankar Muni	For Petitioner.	

**ORDER**

Counsels for both the parties are present, and prayed for an adjournment. At request, the matter is adjourned. Put up on **29.01.2019 at 10.30 A.M.**

  
**(CH. MOHD SHARIEF TARIQ)**  
MEMBER (JUDICIAL)